



**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI**

**E-NOTICE INVITING TENDER FOR MAINTENANCE CONTRACT AND RATE CONTRACT OF BIO METRIC
ATTENDANCE SYSTEM**

Tender ID No. 2017_DDC_ 125581

E-tender are invited from eligible firms of repute with past experience in the same field and sound financial capability for the execution of Maintenance Contract for Bio-metric Attendance Recording System and Rate Contract for Smart Cards installed at all the Six Delhi District Court Complexes. Tender complete in all respects, be submitted online on or before the closing date of online submission of tender bids.

Name of work: Maintenance Contract of Bio-metric Attendance Recording System installed at all the Six Delhi District Court Complexes for the period of two years.

Sl. No.	Detailed Specifications of the Bio-metric Attendance Recording System	Total
1	MANAGED SWITCHES 24 PORT	39
2	BIOMETRIC CUM SMART CARD TERMINALS	110
3	ATTENDANCE AND PERSONALISATION S/W	6
4	ENROLMENT UNIT	6
5	SERVER	2

Name of work: Rate Contract of Smart Cards for Bio-metric Attendance Recording System compatible with the existing Biometric terminals installed at all the Six Delhi District Court Complexes for the period of two years.

Sl. No.	PARTICULARS	Quantity	Unit Price
1	SMART CARDS	1	
2.	CARD HOLDER WITH NECK LACE	1	

EMD : Rs. 50,000/-

Estimated Cost of tender value for two years : Rs. 20,00,000/-

Start date of online Submission of Tender Bid : 10/03/2017 (11:00 AM)

Last date online submission of Tender Bid : 03/04/2017 (4:00 PM)

Opening of the Technical Bid : 03/04/2017 (4.05 PM)

Opening of the Financial Bid : Will be intimated later to the Technically qualified bidders

The tender shall be submitted ONLY ONLINE through Delhi Govt. E- Procurement System after going through <http://govtprocurement.delhi.gov.in>, the terms and conditions available over there. Manual bids shall not be accepted.

Note: The interested tenderer/bidder can examine/inspect the Biometric Attendance System with the prior permission in writing of Branch In-charge, Computer Branch, Central District, Room No. 232 (IInd floor), Tis Hazari Courts, Delhi.

(MANOJ JAIN)
Additional Session Judge/Chairman
Centralized Computer Committee
Tis Hazari Courts, Delhi